

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 55
TCP 104/2013

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **18.01.2023**

NAME OF THE PARTIES: **Harikishandaga V/s Harimfiance Securities Pvt Ltd**

Appearance (via video-conference):

For the Applicant : None Present

For the Respondent : None Present

Section 397-398

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on **17.03.2023**.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash